

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 294 OF 2019 & IA No. 1250 OF 2019**

**Dated: 3rd October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Serum Institute of India Private Limited** .... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Biju Matthur  
Ankita Bafna  
Tabrez Malwat

Counsel for the Respondent(s) : Anup Jain  
S. Rama for R-2

**ORDER**

Admit.

Appearance/reply shall be filed within six weeks. Thereafter, rejoinder shall be filed within three weeks.

List the matter on **19.01.2020.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK